UDAN SCHEME FOR SHIMOGA AIRPORT

1645.   SHRI B Y RAGHAVENDRA

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री   be pleased to state:-

(a) the number of routes sanctioned under the UDAN scheme for Shimoga airport;
(b) the number of flights currently operational from Shimoga airport under the said sanctioned routes;
(c) the details of approved routes/flights that are yet to commence operations along with the reasons for the delay;
(d) the expected timeline for the commencement of pending flights under the said scheme from Shimoga airport; and
(e) the other additional routes and flights envisaged for Shimoga airport in the future?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री   (Shri Murlidhar Mohol)

(a): Under the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN), 5 RCS routes connecting Shivamogga to New Goa (MoPA), Tirupati, Hyderabad, Delhi, and Chennai have been allocated to Selected Airline Operators for the operation of RCS flights.

(b): The following RCS routes are currently operational from Shivamogga Airport:
(i) Star Air connecting Shivamogga to New Goa (MoPA), Tirupati, and Hyderabad.
(ii) Spicejet connecting Shivamogga to Chennai and Hyderabad.

(c) to (e): The RCS route connecting Shivamogga to Delhi, awarded to SpiceJet, has not yet commenced.
With repeal of Air Corporation Act in March 1994, the Indian domestic aviation was totally deregulated. Airlines are free to induct capacity with any

aircraft type, free to select whatever markets and network they wish to service and operate subject to the compliance of Route Dispersal Guidelines(RDGs) issued by Government and the flight schedules approved by DGCA. Hence, it is upto the airline operators to consider the introduction of air services to/from any city in the country depending on their operational and commercial viabilities.

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